1	2	3	4
		Sub-cluster B:	
		Pandav Nagar, Kavi Nagar,	
		Bulandshahar Road, Amrit Nagar,	
		Aryanagar	
		Sub-cluster C:	
		Meerut	
		Sub-cluster D:	
		Loni, Loni Road, Roop Nagar	
		Sub-cluster E:	
		Hapur Road, Dasna, Philkua	
		Sub-cluster F:	
		South side of GT Road, Kavi Nagar,	
		Tronica City, Anand Nagar, Jindal	
		Nagar, Prakash Nagar, Rural	
		Industrial Estate	
24.	NOIDA	Noida Phase 1, 2, 3, Surajpur	31.03.11
		Industrial area, Greater Noida,	
		Chhaparaula	
O.F.	Cin man di	Carabbades (LID)	05 07 0011
25.	Singrauli	Sonebhadra (UP)	05.07.2011
		Dala-Tola, Obra, Renukoot, Anpara,	
		Renusagar, Kakri, Dudhichuwa, Bina,	
		Khadia, Shakti Nagar, Rihand Nagar,	
		Bijpur Sigrayli (MD)	
		Sigrauli (MP)	
		Vindhyachal Nagar and Jayan, Nigahi,	
		Dudhchua, Amlohri and Jhingurdah Townships	
26.	Varanasi-Mirzapur	Industrial Estate, Mirzapur, Chunar,	15.02.11
		Industrial Estate Chandpur, Varanasi,	
		UPSIC, Industrial Estate, Phoolpur,	
		Industrial Area, Ramnagar, Chandauli	

New Tiger Reserves

939. SHRI KANWAR DEEP SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has any proposal to set up more Tiger Reserves in various places in the country;

- (b) if so, the details thereof alongwith the locations identified for the same; and
 - (c) the time by which the new Tiger Reserves are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) The "in-principle" approval has been accorded by the National Tiger Conservation Authority for creation of six new tiger reserves, and the sites are: (i) Pilibhit (Uttar Pradesh), (ii) Ratapani (Madhya Pradesh), (iii) Sunabeda (Orissa), (iv) Mukandara Hills (including Darrah, Jawahar Sagar and Chambal Wildlife Sanctuaries) (Rajasthan), (v) Kudremukh (Karnataka) and (vi) Kawal Sanctuary (Andhra Pradesh). Besides, the States have been advised to send proposals for declaring the following areas as Tiger Reserves: (i) Bor (Maharashtra), (ii) Suhelwa (Uttar Pradesh), (iii) Nagzira-Navegaon (Maharashtra) (iv) Satyamangalam (Tamil Nadu), (v) Guru Ghasidas National Park (Chhattisgarh), and (vi) Mhadei Sanctuary (Goa). Under section 38V of the Wildlife (Protection) Act, 1972 State Governments are authorised to notify an area as a tiger reserve on recommendation of the National Tiger Conservation Authority.

Allocation of fund under NCRP for Mindhola river

†940. SHRI PARSHOTTAM KHODABHAI RUPALA: SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the requisite fund to be disbursed by the Ministry under the National Conservation of River Plan (NCRP) for Surat's Mindhola river and by when it would be disbursed?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): This Ministry has received a proposal from the Government of Gujarat in respect of Mindhola River in Surat for approval under the National River Conservation Plan. After scrutinizing the proposal, the Surat Municipal Corporation has been requested to revise the Detailed Project Report to enable its further consideration.

Phase-II of Ganga Action Plan

941. SHRI PRAKASH JAVADEKAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that World Bank has sanctioned loan of Rs. 46,000 crore for Ganga Action Plan;
 - (b) if so, the details thereof including the terms and conditions of loan;
 - (c) whether it is also a fact that Phase-II of Ganga Action Plan is on hold;

[†]Original notice of the question was received in Hindi.